

IN THE HIGH COURT OF KERALA AT ERNAKULAM
PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

TUESDAY, THE 12TH DAY OF MAY, 2020/22ND VAISAKHA, 1942

W.P(C) NO. 9817 OF 2020

PETITIONER/PETITIONER:-

AADITHYAN, AGED 16 YEARS, S/O. MADHU.T, KARUVELI HOUSE,
S.N.PURAM P.O., WARD.NO.VIII, KANJIKKUZHY PANCHAYAT,
CHERTHALA, ALAPPUZHA. PIN.688582 REPRESENTED BY HIS FATHER
AND NATURAL GUARDIAN SRI.MADHU.T, KARUVELI HOUSE, S.N.PURAM
P.O., WARD.NO.VIII, KANJIKKUZHY PANCHAYAT, CHERTHALA,
ALAPPUZHA. PIN.688582

BY ADVOCATE SHRI.V. MAHENDRANATH

RESPONDENTS:-

1. THE DISTRICT POLICE CHIEF, ALAPPUZHA DISTRICT, ALAPPUZHA.
2. THE STATION HOUSE OFFICER, MARRARIKKULAM POLICE STATION,
KANJIKKUZHY, ALAPPUZHA.
3. STATE OF KERALA, REPRESENTED BY
THE SECRETARY, HOME DEPARTMENT
SECRETARIAT, THIRUVANANTHAPURAM.
BY GOVERNMENT PLEADER,
HIGH COURT OF KERALA, ERNAKULAM.
4. JAYAPRAKASH, PROBATIONARY SUB INPSECTOR,
MARRARIKKULAM POLICE STATION, KANJIKKUZHY,
ALAPPUZHA.
5. SYAM, POLICE DRIVER, MARRARIKKULAM POLICE
STATION, KANJIKKUZHY, ALAPPUZHA.

BY SMT.VINITHA B, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 12.05.2020,
THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

ORDER

The learned Government Pleader shall ensure that a copy of the statement filed today is served on the counsel for the petitioner.

Post on 13.05.2020.

**GOPINATH P
JUDGE**

SMA

APPENDIX

PETITIONERS' EXHIBITS:

EXHIBIT P1 : TRUE COPY OF THE ADHAR CARD OF THE PETITIONER

EXHIBIT P2 : TRUE COPY OF THE O.P TICKET DATED 17-04-2020 OF THE PRIMARY HEALTH CENTRE, MUHAMMA.

EXHIBIT P3 : TRUE COPY OF THE CERTIFICATE DATED 26-04-2020 ISSUED BY THE PANCHAYATH MEMBER.